

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 04.11.2022 (FRIDAY)

CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice M.Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 378/2022 & IA No. 891, 892 & 893/2022	FOWCOMM Inc Vs S & J Turnkey Contractor (India) Pvt. Ltd.	Mr. Rana Ranjit Singh	Mr. Deepak Narayanan/ Caveator
2	Comp App (AT) (CH) (Ins) No.388/2022 & IA No. 924,925 & 926/2022	Immaneni Eswara Rao Erstwhile RP of M/s Segno Ceramics Pvt Ltd Vs Narahari Prasad Narasimha Rao Director (Suspended) & 4 Ors.	Mr. Avinash Krishnan Ravi Mr. Jerin Asher Sojan	
3	Comp App (AT) (CH) (Ins) No. 389/2022 & IA No 927,928 & 929/2022	Virgo Realtors Pvt Ltd. Vs Phoenix ARC Private Ltd.	Mr. Sri ram Venkatavaradan	
4	Comp App (AT) (CH) No. 108/2022 & IA No 917/2022	Kandula Uttam Reddy & 2 Ors Vs Mr. D. Tej Kumar & 51 Ors.	Mr. Anant Merathia	

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Comp App (AT)(CH)(Ins) No. 324/2021 & IA No. 672,673/2021	Arun Kumar Vs Federal bank Ltd &Anr	Mr. P.J. Rishikesh	Mr. P.V.Murlidhar R1 Mr. Sankar P Panicker & Mr. Jerin Asher Sojan-R2

For Admission (After Notice)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	Comp App (AT) (CH) (INS) No.268/2022 & IA No. 567, 568/2022	Moghny Maqdoom Mohiuddin Vs. Manish Fashionworld Pvt Ltd & Anr.	Mr. Avinash Krishanan Ravi	
7	Comp App (AT) (CH) (INS)	Kunaparaju Sudharshan Varma	Mr. DVAS Ravi Prasad	Mr. Prakash Nath Mishra, RP

	No.270/2022 & IA No. 579,580, 835 & 879/2022	Vs Rangrao Baburao Gaikwad & 2 Ors		Mr. Dishit Bhattacharjee
8	Comp App (AT) (CH) (INS) No.307/2022 & IA No. 643 644, 645 & 646/2022	Kunaparaju Sudharshan Varma Vs. Rangarao Baburao Gaikwad & 2 Ors	Mr. DVAS Ravi Prasad	Mr. Dishit Bhattacharjee
9	Comp App (AT) (CH) (INS) No.196/2021 & IA No. 396, 397 & 398/2021	Mr. Srinivasa Rao Idupulapati Vs. Mr. Pradeep Kumar Sravanam & Anr.	M/s Ramalingam and Associates	Ms. JVL Bharathi- R1 Ms. Ananda Gomathi- R2
10	Comp App (AT)(INS) No.113/2022 & IA No. 264, 265/2022	NK Hari Babu Vs. Export Import Bank of India & Anr.	M/s Ramalingam and Associates	Mr. B Dhanaraj- R2
11	Comp App (AT) (CH) (INS) No.274/2022 & IA NO 648/2022	Mr. Babu George Vs. The Kerala State Co-operative Bank Ltd.	Mr. KS Jeyaganeshan	
12	Comp App (AT) (CH) (INS) No.280/2021	M/s Winlead HK Cable & Wire Products Ltd. Vs. M/s Velankani Electronics Pvt. Ltd.	M/s TM Naidu & Co Ms. S.S. Jayanthi	Mr. M Ajay Kumar
13	Comp App (AT) (CH) (INS) No.364/2022 & IA No. 840 &841/2022	SMS Foundation & Investments LLP Vs Harsha Exito Engineering Pvt. Ltd Rep. by RP Mr. John Ohilvi	Mr. K. Gaurav Kumar, PCS	Mr. T. Dhanasekaran Caveator

For Hearing:

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14	TA (AT) No.116/2021 (Comp App (AT) (CH) (INS) No.750/2020)	PVL Koteswara Rao Vs. M/s Grandhe Developers Pvt. Ltd.	Mr. N. Raja Singh.	Mr. Avinash Krishnan Ravi
15	Comp App (AT) (CH) (INS) No. 205/2021& IA No. 411/2021	PVS Memorial Hospital Pvt. Ltd. Vs. Shri. Bijoy Prabhakaran Pulipra	E K Kumaresan	Mr. Bijoy Pulipra
16	Comp App (AT) (CH) (INS) No.37/2021 & IA No. 86, 87 & 611/2021	Employees Provident Fund Organization Vs. Mr. Bhrugesh Amin & 2 Ors.	Mr. MS Viswanathan Mr. Krishna Dath	Mr. Anant Merathia- R1 Mr. Y. Suryanarayana- R2 Mr. R. Parthasarathy
17	Comp App (AT) (CH) No.77/2022 & IA No. 725/2022	Aruppukottai Shri Ramalinga Spinners Pvt. Ltd Vs. D Senthil Kumar & 9 Ors.	Mr. Sri Ram Venkatavaradan Mr. Sai Sudharsan Sathiyamoorthy	Mr.A R Ramanathan- R1 Mr. Gowtham Kumar- R3-R6 Mr. C Vigneswaran-

		WITH		R7 Ms. Priyadarshini Natarajan- R8 Mr. NP Vijaykumar- R10
18	Comp App (AT) (CH) No.79/2022 & IA No.728 &729/2022	M/s. Tamilnadu Jai Bharath Mills Ltd Vs Sri Ramalinga Mills Pvt Ltd & 9 Ors.	Mr. N.P. Vijaykumar	Mr. Gowtham Kumar- R2-R5 Mr. C Vigneswaran- R6 Ms. Priyadarshini Natarajan- R7 Mr. Sri Ram Venkatavaradan- R9 Mr. S.Sriraman- R10
		WITH		
19	Comp App (AT) (CH) No.81/2022 & IA No.731/2022	G. Ramaraj Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors	Ms. Priyadarshini Natarajan	Mr. Gowtham Kumar- R2-R5 Mr. C Vigneswaran- R6 Mr. N.P. Vijaykumar- R8 Mr. Sri Ram Venkatavaradan- R9 Mr. S.Sriraman- R10
		WITH		
20	Comp App (AT) (CH) No.82/2022 & IA No .732/2022 Contempt Case No.6/2022	D Kothai Vs D Senthil Kumar & 9 Ors.	Mr. C Vigneswaran	Mr. S.Sriraman- R1 Mr. Gowtham Kumar- R2,R3, R5 & R6 Mr. N.P. Vijaykumar- R7 Mr. Sri Ram Venkatavaradan- R8 Ms. Priyadarshini Natarajan- R9
		WITH		
21	Comp App (AT) (CH) No.83/2022 & IA No.733/2022 Contempt Case No.7/2022	T R Dhinakaran & 3 Ors. Vs D Senthil Kumar & 6 Ors.	Mr. Gowtham Kumar	Mr. S.Sriraman- R1 Mr. C Vigneswaran- R3 Ms. Priyadarshini Natarajan- R4 Mr. N.P. Vijaykumar- R6 Mr. Sri Ram Venkatavaradan- R7

Copy to:

By the order of Hon'ble Member(J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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